

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2597
ANSWERED ON:04.12.2009
DONATED BLOOD SAMPLES
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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether donated blood samples already examined through ELISA and Nucleic Acid Test (NAT) have been found to be containing Hepatitis B and other such virus;
- (b) if so, the details thereof and the reasons therefor indicating the number of such cases detected so far; and
- (c) the corrective measures taken or proposed to be taken in this regard?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a) to (c) As per the Drugs & Cosmetics Act, it is mandatory for all licensed blood banks in the country to test all donated blood samples for Hepatitis B, Hepatitis C, HIV Syphilis and Malaria either by Elisa or Rapid methods. Sero-reactivity of Hepatitis B was found to be 1.1% in donated blood samples in 2008-09.

All blood units found sero-reactive for the above markers are discarded as per provisions in the Drugs & Cosmetics Act.